

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-306

Appeal No- 244/252/ND/18

IN THE MATTER OF:

M/s. Science Pyramid Pulications Pvt. Ltd.

Vs.

ROC

....Applicant

....Respondent

SECTION

Under Section 252

Order delivered on 30.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

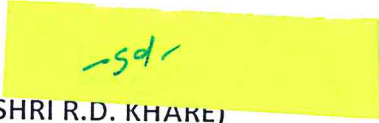
For the Applicant :

For the Respondent : Adv. Sweety Khattar Kumar, ARoC

ORDER

Order already pronounced on 24.10.2019.

  
(SUMITA PURKAYASTHA)  
MEMBER (T)

  
(JUSTICE SHRI R.D. KHARE)  
MEMBER (J)

CG